

**HIGH COURT OF SIKKIM
GANGTOK**

No. 490/Confdl./HCS

Dated: 9.11.22

OFFICE ORDER

In terms of the appointment Order No. 6120/G/DOP dated 05.11.2022 issued by the Department of Personnel, Government of Sikkim, the following Judicial Officers are hereby posted as under:

1. Mr. Sayshay Hang Subba (Limboo) as Civil Judge-cum-Judicial Magistrate, Namchi; and
2. Ms. Mahima Apchunna Randeep Rai as Civil Judge-cum-Judicial Magistrate, Soreng.

Mr. Sayshay Hang Subba (Limboo) and Ms. Mahima Apchunna Randeep Rai shall report to the District and Sessions Judge, Namchi and District and Sessions Judge, Soreng (I/C) respectively and shall undergo one year induction training at the Sikkim Judicial Academy.

The date of joining for all other purpose will be treated as 05.11.2022, i.e the date of submission of their joining report in the High Court of Sikkim. They will be on probation for a period of two (2) years.

By Order,


Sd/-
(Jyoti Kharka)
REGISTRAR

Memo No.: **V(255)Confdl./HCS/** 9515-43
Dated: 9.11.22

Copy to:

1. Mr. Sayshay Hang Subba (Limboo) as Civil Judge-cum-Judicial Magistrate, Namchi;
2. Ms. Mahima Apchunna Randeep Rai as Civil Judge-cum-Judicial Magistrate Soreng;
3. District and Sessions Judge, Namchi;
4. District and Sessions Judge, Soreng (I/C);
5. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
6. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim;
7. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
8. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
9. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
10. Advocate General, Government of Sikkim, Gangtok;
11. Additional Advocate General, Government of Sikkim, Gangtok;
12. Chief Secretary, Government of Sikkim, Gangtok;

13. Principal Secretary, Home Department, Government of Sikkim, Gangtok;
14. Special Secretary, Department of Personnel, Government of Sikkim, Gangtok;
15. Principal, District and Sessions Judge, Gangtok.
16. Director, Sikkim Judicial Academy, Sokeythang, Gantok;
17. All District & Sessions Judges;
18. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok;
19. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
20. All Chief Judicial Magistrates-cum-Civil Judges;
21. All Sr. Civil Judges-cum-Judicial Magistrates;
22. All Civil Judges-cum-Judicial Magistrates;
23. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts);
24. President, High Court Bar Association, Gangtok;
25. President, Namchi Bar Association, Namchi;
26. Deputy Solicitor General of India, Gangtok;
27. All District Magistrates;
28. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
29. All Section In-charge, High Court of Sikkim;
30. Notice Board;
31. Guard file; and
32. File.


09/11/22

CENTRAL PROJECT CO-ORDINATOR